

Office of Principal Judge/District and Session Judge
Family court Barabanki

Administrative order No.- 04 /2020

It has been brought to the notice of undersigned that On the report of CMO Barabanki Letter No. Covid19/case/report/2020-21/15568 Dated 24.08.2020 in which it has been mentioned that a class III employee Mr. Vijay kumar Mishra S/O Kaushal Kishore Mishra and a class IV employee Shushri Mamta Maurya D/O Sri Shambhu Dayal Posted in the court of ACJM Court No.17 Barabanki and Sri Suneel Singh S/O Sri R.N. Singh Court Moharrir of the said court have been found Corona Positive. The District Judge Barabanki vide Administrative order no 238/2020 has ordered closure of District Court Barabanki (except family court) on 26.08.2020. In view of the above, since Family court is also situated in the campus of district court which has been closed by District Judge Barabanki for 26.08.2020.

It is ordered that all the Family court of Barabanki shall remain closed on 26.08.2020 in pursuance of the guidelines contained in letter no.1117/LXXXVII-CPC/e-Courts/Allahabad dated-03.06.2020, issued by the Hon'ble High court.

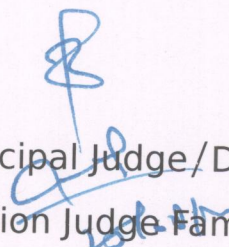
General date 08.09.2020 is fixed for the cases listed on 26.08.2020 for all the courts of Family court Barabanki.

Let this order be uploaded on the website of District Court Barabanki for information to General public.

Let information be sent to the Hon'ble High court.

Inform all concerned.

Date: 25.08.2020


Principal Judge/District and
Session Judge Family Court

Barabanki.

Principal Judge
Family Court-Barabanki

1. H.H.e. Allahabad . by E. Mail .
2. Website of Dist. court BBK.